

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4105
ANSWERED ON:18.12.2012
REQUEST FOR DEPLOYMENT OF CAPF
Singh Shri Bhola

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Union Government has recently received any request from the various States for deployment of more Central Armed Police Forces (CAPFs) in their respective States.

(b) if so, the details thereof, State-wise; and

(c) the details of facilities provided by the Government to such CAPF personnel and their families?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. P. N. SINGH)

(a) & (b) : The demand of the State Governments for the deployment of Central Armed Police Forces (CAPFs) for law and order duties as well as counter insurgency duties in their respective States is a dynamic and an ongoing process. However, the maintenance of law and order is the responsibility of the State Government concerned. Based on the requests of the State Governments, CAPFs are deployed in the respective States, keeping in view the specific requirements / needs of the State Governments, sensitivity of the situation, the overall security scenario and the availability of CAPFs etc. The level of deployment of CAPFs is not disclosed in the interest of National Security.

(c) : As per Standard Operating Procedure (SOP), the necessary infrastructure including accommodation and other logistics for the CAPFs deployed in the States, is the responsibility of the State Government concerned. Various facilities are also provided by the Central Government to CAPF personnel and their family as per the laid down norms and the entitlement of the force personnel relating to Accommodation, Medical care, Scholarship for wards, Transportation, Hostel, Recreation / Welfare, Canteen and other allowances, depending upon their area of deployment and nature of duties in each CAPFs.